

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
Appeal No. 265/252/ND/2023

IN THE MATTER OF:

Income Tax Officer	...	Applicant
Versus		
RoC & Ors.{3} (Sensys Infra Projects Pvt. Ltd.)	...	Respondent

Under Section 252(1).

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/
I.T Department : Adv. Puneet Rai, Sr. Standing Counsel, Adv. Rishabh
Nangia, Jr. Standing Counsel

For the Respondent :
For the RoC : Adv. Jyoti Khurana

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)